

and equipment ordered from Germany under the West German credit arrangements has also been shipped and is now being progressively received and installed along with indigenous machinery. Meanwhile, the assembly of medium powered GV engines has already commenced and the first batch of two such engines is expected to be ready in July, 1971.

**Testing of I. C. B. M. by China in the Indian Ocean**

\*780. **PROF. S. L. SAKSENA:** Will the Minister of DEFENCE be pleased to state:

(a) whether Government have any information to confirm the Times of India report published in its issue dated the 1st June, 1971 that China will test fire ICBM into Indian Ocean in the near future;

(b) whether Government have made any assessment of the nuclear capability of China and the threat it constitutes to Indian security; and

(c) the steps Government propose to take to meet the threat?

**THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM):** (a) to (c). Government have no information to confirm the newspaper report. However, Government are fully aware that recent development in China in the nuclear field have implications for our security. These are taken into account in our policies and plans.

**Allotment of Plots to Middle Income Group by Delhi Development Authority**

3214. **SHRI N. K. SINHA:** Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Starred Question No. 161 on the 31st May, 1971 re: allotment of D. D. A. Plots to middle-income group and state:

(a) the total number of ex-Army personnel who applied for the allotment of flats in December, 1969; and

(b) when the next draw for allotment is likely to take place in respect of plots in Safdarjang and East Kailash colonies in New Delhi?

**THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL):** (a) The registration was not done categorywise. It is, therefore, not possible to indicate the number of ex-army personnel who registered themselves under the 'Advance Registration Scheme.'

(b) There is no programme for allotment of plots under low income group/middle income group by draw of lots in the Safdarjang and the East of Kailash Residential Schemes.

**Provision of Service Facilities in Greater Kailash, Part II, New Delhi**

3215. **SHRI N. K. SINHA:** Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 806 on the 31st May, 1971 regarding provision of service facilities in Greater Kailash, Part II, New Delhi and state:

(a) the action taken or proposed to be taken by Government against the coloniser in terms of the agreement entered into by him for not laying the services in accordance with the approved layout/services plans; and

(b) when the work is expected to be undertaken and completed?

**THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL):** (a) and (b). The coloniser has been allowed an extension of one year by the Municipal Corporation to provide the services upto the required standard. The question of taking any action against him at present does not, therefore, arise. It is expected that he will provide the required services within the extended period.

**Resolution of Advisory Committee of D. D. A. for Slashing Ground Rent on Residential Plots in Delhi**

3216. **SHRI JADEJA:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Advisory Committee of Delhi Development Authority has forwarded a resolution to the Central Government for slashing the ground rent on residential plots; and